

**Central Administrative Tribunal
Principal Bench, New Delhi**



**RA No.9/2021
In
OA No.958/2020**

This the 23rd day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sh. Surajit Kumar Das,
S/o Sh. Late Sh. B.K. Das,
Aged about 60 years,
Retired as Principal,
Chief Commercial Manager,
West Central Railway, G. M.,
Office, Indira Nagar, Jabalpur,
Madhya Pradesh – 482001.

...Applicant

(By Advocate: Mr. Anand Nandrajog)

VERSUS

1. Union of India,
Through its
Cabinet Secretary, Cabinet Secretariat,
Rashtrapati Bhawan, New Delhi – 110004.
2. Railway Board,
Through,
Chairman, Railway Board,
Rail Bhawan, New Delhi – 110001.
3. Secretary, Department of Personnel and Training,
Ministry of Home Affairs,
Government of India,
North Block, New Delhi – 110001.
4. Member Traffic, Railway Board,
Ministry of Railways, Rail Bhawan,
New Delhi – 110001.



5. Establishment Officer,
Department of Personnel and Training,
Ministry of Home Affairs,
Government of India, North Block,
New Delhi – 110001.
6. Shri Mukesh Nigam,
Managing Director,
Centre for Railway Information System,
Chanakyapuri,
New Delhi – 110021.

...Respondents

(By Advocate: Mr. Gyanendra Singh and Mr. V. S. R. Krishna)

ORDER (Oral)

Mr. Justice L. Narasimha Reddy:

This Application is filed with a prayer to review the order dated 21.12.2020 passed in OA No. 958/2020.

2. The applicant felt aggrieved by the denial of promotion to him as Additional Member of Railway Board, and filed the OA. After hearing both the parties the OA was dismissed duly indicating the reasons. In the review petition, one of the grounds raised is that the Hon'ble Administrative Member had an occasion to deal with the applicant as reviewing authority when he was Member (Railway Board). Unfortunately, this factum was not brought to our notice when the OA was heard.

3. In view of the ground taken in the Review Application, it is allowed and the order dated 21.12.2020 is recalled. We direct the OA to be listed for hearing on 03.03.2021, before a Bench, of

which Hon'ble Mr. Mohd. Jamshed, Member (Administrative) is not a Member.



**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/pj/vb/ankit/sd/akshaya/